

IN THE HIGH COURT OF ORISSA, CUTTACK
NOTICE

As directed, it is hereby informed that the following case will be taken up before the Single Bench of Hon'ble Mr. Justice R.K.Pattanaik, in Chambers, at 4:30 P.M. today, the 10th September, 2026.

IN CHAMBERS (OLD BUILDING)

AT 04:30 PM

THE HON'BLE MR. JUSTICE R.K.PATTANAIAK

FOR HEARING U/O.XLI.R-11,C.P.C.

1) RSA/48/2025 [ODHC010045902025] (Order no. 08, dtd. 27.08.2026 may kindly be seen. For hearing U/o. XLI, Rule 11 CPC. 1. Pursuant to Hon'ble Courts' order no. 08, dtd. 27.08.2026 parties to appear in person before the Court.)MENTION	DEEPAK KUMAR NAYAK Vs	SANJIB SWAIN S.SWAIN, D.NAYAK
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PRADEEP KUMAR NAYAK

SUSANT KUMAR BARAL,S.M.
MISHRA, S.R. ACHARYA

THE HIGH COURT OF ORISSA

CUTTACK
10.09.2026

BY ORDER,

SD/ SHIBASISH GIRI
DY.REGISTRAR (JUDL.)

